

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 26.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 20/11	TP 46/16	For orders	397/ 398	B. Govinda Ramesh Vs Vinayasa Engineering (P) Ltd. & 3 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	G. M. GANAPATHI 9845133860	PCS for petitioners	G. M. G. P.
2.	Shreyas A 9036118414 for VGB Associates	for Respondent	<u>Shreyas</u>

PCS for petitioner is present. Counsel for respondent is present. The matter is listed for clarification/order. We have already heard both sides in this matter.

Orders reserved.

  
MEMBER (J)

  
MEMBER (T)